

Central Administrative Tribunal Lucknow Bench Lucknow.

CCP No. 20/2008 in O.A. No. 10/2007

This, the 10th day of September, 2008.

Hon'ble Shri M. Kanthaiah, Member (J)
Hon'ble Sri A.K. Mishra, Member (A)

Bashishtha Narain Singh aged about 53 years son of late Sri D.P. Singh resident of 310, Kasmunda Regent Apartments, 2 Park Road, Lucknow presently posted and working as Addl. Commissioner, Central Excise, Commissionerate, 7A, Ashok Marg, Lucknow.

Applicant.

By Advocate: None

Versus

1. Dr. B. Subba Rao, Union of India, Secretary, Ministry of Finance, North Block, New Delhi.
2. Sri K.M. Chander Shekharan, Cabinet Secretary, Appointment Committee of Cabinet, Rashtra Pati Bhawan (Annexe) New Delhi.
3. Sri P.C. Jha, a Chairman and Special Secretary to Govt. of India, Central Board of Excise and Customs, North Block, New Delhi.
4. Sri V.K. Gupta, Member (P&V) Central Board of Excise and Customs, Department of Revenue, North Block, New Delhi.

Respondents.

By Advocate: Sri S.P. Singh

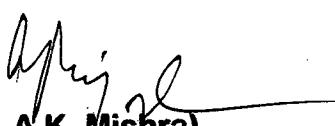
ORDER (ORAL)

By Hon'ble Shri M. Kanthaiah, Member (J)

Counsel for respondents submits that the authorities have complied with the directions of this Tribunal and also promoted the applicant to the grade of Commissioner, Customs and Central Excise in the pay scale of Rs. 18,400-500-22,400/- notionally w.e.f. 21.10.2004 i.e. the date of promotion of his immediate junior in the panel for the year 2002-03 and filed order of the respondents dated 22.8.2008 (Annexure CR-1). The same has been supplied to the applicant but the applicant has not filed any objection.



2. From the order dated 22.8.08, the respondent authorities have complied ^{with} the orders of the Tribunal and as such there is no act of contempt on the part of the respondents. Hence CCP is dismissed and notices are discharged.


(Dr. A.K. Mishra)

Member (A)


(M. Kanthaiah)

Member (J)

10.9.08

HLS/-